



**GOVERNMENT OF JAMMU AND KASHMIR**  
**Housing & Urban Development Department**  
**Civil Secretariat, Jammu/Srinagar**

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**NOTIFICATION**

Jammu, the 9<sup>th</sup> December, 2024

S.O. 565 - In exercise of the powers conferred by sub-section (1) of section 4 of the Jammu and Kashmir Housing Board Act, 1976 and in supersession of all previous notifications issued on the subject, the Government hereby re-constitute the Board of Directors for Jammu and Kashmir Housing Board, constituted vide notification SRO 267 dated 12.05.1976, with the following composition; namely:-

1.	Minister In-charge, Housing & Urban Development Department	<b>Chairman</b>
2.	Administrative Secretary, Finance Department	Member
3.	Administrative Secretary, Housing & Urban Development Department	Member
4.	Administrative Secretary, Planning, Development & Monitoring Department	Member
5.	Divisional Commissioner, Jammu	Member
6.	Divisional Commissioner, Kashmir	Member
7.	Managing Director, J&K Housing Board	<b>Member Secretary</b>
8.	Chief Town Planner Jammu	Member
9.	Chief Town Planner, Kashmir	Member

The Members shall hold the office for a period of two years.

***By Order of the Government of Jammu and Kashmir.***

**Sd/-**

**(Mandeep Kaur) IAS**

Commissioner/Secretary to the Government

No. HUD-HB/18/2022 (225030)

Dated 09.12.2024

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary) to Hon'ble Chief Minister, J&K.
2. Administrative Secretary, Finance Department.
3. Principal Secretary to the Lieutenant Governor.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Administrative Secretary, Planning, Development & Monitoring Department.
7. Divisional Commissioner, Jammu.
8. Divisional Commissioner, Kashmir.

9. Managing Director, J&K Housing Board.
10. Director, Archives, Archaeology and Museums, J&K.
11. Chief Town Planner, Town Planning Organization, Jammu.
12. Chief Town Planner, Town Planning Organization, Jammu.
13. General Manager, Ranbir Government Press, for publication in the extra-ordinary/next issue of the Government Gazette.
14. Private Secretary to the Chief Secretary.
15. Private Secretary to Principal Secretary to the Government, H&UDD.
16. Incharge website, H&UDD.
17. Notification file/stock file.



**(Er. Abdul Qyume) JKAS**  
Deputy Secretary to the Government